

NATIONAL COMPANY LAW TRIBUNAL
AMARAVATI BENCH

(Virtual Hearing)

PRESENT: SHRI RAJEEV BHARDWAJ – MEMBER (JUDICIAL)

: SHRI SANJAY PURI – MEMBER (TECHNICAL)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 22.07.2024 AT 01:00 P.M.

TC/CP. Nos.	CA/IA No.	Section / Rule	Name of Parties
CP(IB)/4/9/AMR/2024	IA(IBC)/225/2024	U/Sec 8 of Arbitration and Conciliation Act 1996 R/W Sec 60 (5) of IBC,2016 and Rule 11 of NCLT, 2016	Andhra Pradesh Gas Distribution Corporation Ltd Vs M/s Techno Global Services Pvt Ltd

ORDER

Present: Mr. K. L. N. V. Veeranjanyulu, Ld. Counsel for the Applicant.

Ld. Counsel for the Applicant shall issue notice to the Respondent by informing the next date of hearing and file a memo of compliance within one week from today. List the matter on 12.08.2024.

Sd/-

SANJAY PURI
MEMBER (TECHNICAL)

Sd/-

RAJEEV BHARDWAJ
MEMBER (JUDICIAL)